

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 206
ANSWERED ON 09.03.2021

DEVELOPMENT WORKS UNDER MGNREGS

*206. SHRI BHAGIRATH CHOUDHARY:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of kutcha and pucca development works carried out under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) along with the costs thereof during the last three years, State-wise and year-wise and the district-wise details in respect of Rajasthan, including the separate cost of the said works and the places where such works have been carried out;
- (b) whether with a view to providing relief to the farmers, the Government has been getting works relating to medbandi/hedging and construction of pits done in the fields by amending the said scheme;
- (c) if so, the details thereof along with the number of beneficiaries in Rajasthan, district-wise;
- (d) whether the Government proposes to use machinery also for the said works by amending the said scheme; and
- (e) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e) A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 206 for answer on 09.03.2021

(a) There are 262 permissible works under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) of this, 182 works are related to Natural Resource Management out of which 85 are water related works and out of total works, 164 works are related to agriculture and allied activities. These works are derived from Schedule I of the Act. In the Schedule I, the works have been classified under major categories as under;

As per Schedule I Section 4(3), Para 4(1),

- I. Category: A: Public works relating to Natural Resource Management
- II. Category: B: Community assets or Individual assets for vulnerable sections (only for households in Paragraph 5)
- III. Category: C: Common Infrastructure (Including for NRLM) Compliant Self Help Groups
- IV. Category: D: Rural Infrastructure

In the Management information System (MIS) of Mahatma Gandhi NREGS, provision has been made to capture the details of works in 17 categories. In this regard, the detail is at **Annexure-I**.

States/UTs-wise details of ongoing works, completed works and expenditure on works under Mahatma Gandhi NREGS during last three years are at **Annexure-II**. The district-wise ongoing works, completed works and expenditure on its work under Mahatma Gandhi NREGS in the State of Rajasthan during last three years are at **Annexure-III**.

(b) & (c) As per Schedule I of the Mahatma Gandhi NREGA, contour trenches and contour bunds are permissible activity under Mahatma Gandhi NREGA. The work is permissible for community as well as individual beneficiaries. The beneficiaries covered under Contour bund/trench work in the State of Rajasthan are 6888 numbers. The details of individual works related to contour bunding and contour trenches taken up in the States of Rajasthan under Mahatma Gandhi NREGS are at **Annexure-IV**

(d) & (e) Para 22 of Schedule-1, Mahatma Gandhi NREGA, lays down that *“As far as practicable, works executed by the programme implementing agencies shall be performed by using manual labour and no labour displacing machine shall be used.”* However there may be activities in executing works which cannot be carried out by manual labour, where use of machine may become essential for maintaining the quality and durability of work to be completed under Mahatma Gandhi NREGS. A suggested list of machines which can be used under Mahatma Gandhi NREGA, are at **Annexure-V**.

Annexure-I referred to in reply to part (a) of Lok Sabha Starred Question No.206 dated 09.03.2021

1	Rural Infrastructure
2	Bharat Nirman Sewa Kendra
3	Coastal Areas
4	Drought Proofing
5	Fisheries
6	Flood Control and Protection
7	Food Grain
8	Land Development
9	Micro Irrigation Works
10	Other Works
11	Play Ground
12	Renovation of traditional water bodies
13	Rural Connectivity
14	Rural Drinking Water
15	Rural Sanitation
16	Water Conservation and Water Harvesting
17	Works on Individuals Land (Category IV)

Annexure-II referred to in reply to part (a) of Lok Sabha Starred Question No.206 for answer on 09.03.2021

Sl. No	State	2017-18				2018-19				2019-20			
		Ongoing		Completed		Ongoing		Completed		Ongoing		Completed	
		Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)
1	ANDAMAN AND NICOBAR	621	188.71	114	322.40	698	142.85	170	301.29	983	133.45	166	193.69
2	ANDHRA PRADESH	1072163	88007.48	811463	520217.26	1022644	213060.62	1081909	578728.35	1074722	153490.84	500306	357917.53
3	ARUNACHAL PRADESH	1535	2521.50	2556	19155.31	2289	4972.25	1228	15373.27	3711	6901.16	1478	8195.49
4	ASSAM	203528	37019.36	55921	111053.26	182830	54697.17	142597	76181.79	309972	87596.16	76981	52626.11
5	BIHAR	807758	60088.40	109191	220380.27	1380094	118868.94	185337	188598.16	2115061	128189.17	461098	187234.84
6	CHHATTISGARH	501185	15143.12	406921	302813.20	438187	29598.46	479187	258157.19	372368	78984.41	380123	203409.22
7	DADRA & NAGAR HAVELI	2	0.00	0	0.00	2	0.00	0	0.00	2	0.00	0	0.00
8	DAMAN & DIU	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
9	GOA	472	125.87	124	155.15	451	22.77	77	10.01	516	52.33	65	79.95
10	GUJARAT	233062	2452.26	133062	83167.09	185755	12045.24	167149	93929.70	187112	18418.10	134601	74463.38
11	HARYANA	17150	1762.01	12407	29587.29	13404	6114.35	15132	30035.44	18584	14065.32	15124	24007.54
12	HIMACHAL PRADESH	88522	514.21	73222	53428.87	80726	5923.05	88222	73923.10	115383	20685.18	50575	46320.80
13	JAMMU AND KASHMIR	113522	32321.04	52469	79368.29	171518	45046.34	26128	33040.31	210469	49743.64	53175	46524.01
14	JHARKHAND	664770	8707.30	285129	138117.53	521895	17989.94	406402	127866.26	560015	32561.33	352656	130042.65
15	KARNATAKA	588484	39107.68	391647	227842.74	679906	113345.24	392181	237315.32	739329	224212.42	333272	241073.27
16	KERALA	120998	4949.42	154754	181582.38	235700	63448.11	137311	233504.55	273083	86984.25	179065	175948.69
17	LADAKH	2382	878.57	2252	2132.58	5429	955.63	1373	1632.07	6562	4720.98	2000	1807.40
18	LAKSHADWEEP	171	12.98	2	3.04	171	22.25	1	0.88	167	9.32	1	0.36
19	MADHYA PRADESH	1194096	37180.62	476606	366678.39	732994	66191.34	1246576	448352.02	773422	117149.18	513572	351627.02
20	MAHARASHTRA	668870	35075.06	243479	181306.11	650076	62984.00	322504	163020.87	616115	74075.70	332201	95936.66
21	MANIPUR	4353	616.98	5232	17959.79	6642	3915.80	6832	24353.25	13731	7071.66	9038	36858.23
22	MEGHALAYA	21707	4893.81	23985	106344.22	28623	19393.22	22581	68785.14	41349	41773.59	19585	64422.09
23	MIZORAM	5151	1.60	11360	20046.61	1436	88.59	17181	47533.64	2193	545.25	19795	50453.43
24	NAGALAND	1425	8199.06	6079	87384.12	2869	5882.68	2973	17283.19	3843	4934.28	3150	33573.48
25	ODISHA	766533	28356.24	350348	211988.55	822341	52203.12	367868	170165.71	799449	108201.32	804694	164826.99
26	PUDUCHERRY	96	24.23	565	1323.78	142	9.43	590	1414.44	191	54.55	664	1484.10
27	PUNJAB	29345	5019.60	24874	56503.89	51864	14278.93	24927	49517.39	70439	28542.28	31905	45316.81
28	RAJASTHAN	744474	126140.92	209343	388180.01	662484	234963.07	434150	314831.93	805944	401718.53	348267	231721.78
29	SIKKIM	5967	749.03	4313	11433.17	6622	2060.42	4873	7204.19	7951	4139.23	3780	4780.43
30	TAMIL NADU	326486	3727.04	431432	630621.17	461402	41184.42	533713	519874.84	504146	79186.61	431468	470181.70
31	TELANGANA	865087	81135.10	487653	163158.28	768097	162139.75	541054	131585.90	754709	146080.04	583151	64669.06
32	TRIPURA	35844	1165.97	76259	41251.12	29213	1139.42	63999	49573.09	47082	4557.89	61345	75217.53
33	UTTAR PRADESH	1092579	36589.83	537885	392864.60	831097	132777.26	1068530	418435.01	1054502	254685.58	645783	321015.01
34	UTTARAKHAND	71370	1211.29	110566	68895.82	63147	5370.93	82228	57847.53	75947	13526.89	52037	41370.80
35	WEST BENGAL	1905037	73085.79	864901	746510.41	1754588	218703.97	1292212	581678.90	2178111	278831.52	1055513	473006.45
	Total	12154745	736972.08	6356114	5461776.70	11795336	1709539.56	9157195	5020054.73	13737163	2471822.16	7456634	4076306.50

Annexure-III referred to in reply to part (a) of Lok Sabha Starred Question No.206 for answer on 09.03.2021

Rajasthan

Sl. No	Districts	2017-18				2018-19				2019-20			
		Ongoing		Completed		Ongoing		Completed		Ongoing		Completed	
		Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)	Number of works	Expenditure (in lakh)
1	AJMER	10262	4269.69	5135	21417.3	11284	12055.71	8135	16714.54	15532	19567.26	8100	9985.29
2	ALWAR	8329	1908.71	2793	6392.96	8524	2989.11	3542	5304.83	8526	5083.85	4341	4347.88
3	BANSWARA	94725	6627.74	18844	24146.79	61597	12046.42	61692	17184.74	93346	19410.97	26857	12604.94
4	BARAN	18240	1770.96	5158	6876.41	13366	3916.98	10990	6230.89	15476	6761.01	8444	5147.03
5	BARMER	70152	15401.61	15963	36227.97	75995	27141.15	38856	26897.02	100495	42494.44	31027	13867.37
6	BHARATPUR	8872	2154.51	4208	10521.55	6625	4159.9	5722	6542.23	8487	6365.58	3226	3969.74
7	BHILWARA	22284	4620.2	10613	21046.21	15724	9376.8	14454	19694.5	26378	23869.75	13077	20919.63
8	BIKANER	19309	8150.88	6472	15818.87	22339	13744.11	11815	9720.55	28009	20846.02	11751	5358.74
9	BUNDI	20340	2477.33	3421	5176.23	18402	4116.18	7790	3239.2	18610	8351.73	10250	3041.23
10	CHITTORGARH	17911	2313.48	8020	7969.69	12244	3223.92	9737	5541.92	14014	6686.12	6801	4509.64
11	CHURU	14285	2968.8	9880	19797.36	20255	6200.72	10360	18236.3	18618	12530.78	9639	14238.21
12	DAUSA	9695	387.31	1963	3522.51	7359	1171.3	5241	3628.67	6100	3630.44	3573	2981.5
13	DHOLPUR	7030	1496.26	2880	3558.68	7457	3037.35	2847	3168.7	8730	6842.49	2699	2707.64
14	DUNGARPUR	50700	11018.5	12158	13830.77	42630	19805.41	28527	11861.3	51623	26636.07	23405	7051.43
15	HANUMANGARH	8089	1559.38	8940	13469.54	7192	4203.73	8609	10876.97	14772	7179.76	3211	9447.91
16	JAIPUR	12484	2988.53	2181	6686.41	11763	3294.86	4816	4666.21	10968	6999.14	5144	3399.84
17	JAISALMER	16380	4290.52	2967	7959	19545	6645.41	5623	7966.01	22524	11518.49	5597	9282.34
18	JALORE	23929	3662.24	2900	9332.57	18832	6869.67	12206	7329.58	20559	12037.03	13132	3960.58
19	JHALAWAR	35756	4529.4	3358	16162.08	34083	8713.97	17332	15995.11	32781	16281.62	20394	10614.31
20	JHUNJHUNU	5601	525.36	4283	5057.2	3210	1551.77	4069	4176.64	3064	3133.78	1211	2357.8
21	JODHPUR	27478	9064.96	4736	13932.6	20871	15764.71	21091	9623.83	31393	21751.3	8934	6732.22
22	KARAULI	13876	1590.14	2782	4202.28	12615	4043.85	5146	3584.24	12365	6732.33	7194	2604.9
23	KOTA	12783	1319.43	4759	7121.63	8445	2473.59	9066	4814.64	9435	3811.99	5830	5528.66
24	NAGAU	22775	3723.22	8871	26443.49	20156	10334.99	13451	25308.5	23349	23797.28	8813	16991
25	PALI	18006	4154.94	9519	11043.34	10716	8008.83	11493	5986.76	16014	14512.76	4550	4452.38
26	PRATAPGARH	27389	3007.98	2966	4909.78	23459	5201.22	16474	5503.56	26030	8434.2	17036	4491.09
27	RAJSAMAND	13852	2943.83	2639	7172.35	9856	6471.19	8373	6445.56	14204	9762.83	4529	4296.66
28	SAWAI MADHOPUR	13663	1202.45	6078	8382.63	11273	1700.45	8422	6045.36	17327	5051.84	8228	4494.4
29	SIKAR	5068	1651.88	2210	3573.35	7102	3834.03	1808	1894.41	7681	7870.38	1928	945.86
30	SIROHI	14631	964.11	3405	4856.61	8165	1978.87	9373	3917.13	10529	3558.09	6857	4808.84
31	SRI GANGANAGAR	20842	4155.74	8682	19669.17	20683	5356.34	12237	15843.43	23481	7736.28	9986	11348.66
32	TONK	18424	2716.74	4351	7984.7	21357	4135.79	7070	4857.09	22045	6414.16	12039	3956.77
33	UDAIPUR	61314	6524.1	16208	13917.99	69360	11394.73	37783	16031.52	73545	16071.05	40464	11264.66
	Total	744474	126140.93	209343	388180.02	662484	234963.06	434150	314831.94	806010	401730.82	348267	231709.15

Annexure-IV referred to in reply to parts (b)&(c) of Lok Sabha Starred Question No.206 for answer on 09.03.2021

CONTOUR BUND/TRENCH TAKEN UP FOR INDIVIDUAL BENEFICIARY UNDER MAHATMA GANDHI NREGA in the State of RAJASTHAN (so far)					
S No.	District	ONGOING		COMPLETED SINCE INCEPTION	
		NUMBER OF WORKS	EXPENDITURE IN RS.(LAKH)	NUMBER OF WORKS	EXPENDITURE IN RS.(LAKH)
1	AJMER	46	6.54	189	71.38
2	ALWAR	11	5.33	55	31.43
3	BANSWARA	6	1.19	18	15.59
4	BARAN	2	0.08	18	5.98
5	BARMER	6	9.4	9	19.31
6	BHARATPUR	6	0.24	202	53.4
7	BHILWARA	62	29.04	55	38.11
8	BIKANER	9	4.42	15	5.44
9	BUNDI	18	9.89	121	61.33
10	CHITTORGARH	8	2.08	16	5.62
11	CHURU	0	0	5	6.18
12	DAUSA	23	8.88	38	15.6
13	DHOLPUR	0	0	1	1.18
14	DUNGARPUR	18	4.39	5	2.04
15	HANUMANGARH	3	0.05	3	2.74
16	JAIPUR	7	4.41	23	6.69
17	JAISALMER	23	25.82	16	34.1
18	JALORE	4	3.22	4	1.3
19	JHALAWAR	1309	861.77	3460	3763.59
20	JHUNJHUNU	1	1.06	11	2.44
21	JODHPUR	15	10.28	51	9.35
22	KARAULI	2	2.38	0	0
23	KOTA	182	33.98	240	80.24
24	NAGAU	3	2.62	22	15.95
25	PALI	9	5.09	16	10.93
26	PRATAPGARH	1	0.04	1	0.05
27	RAJSAMAND	8	2.23	51	13.72
28	SAWAI MADHOPUR	0	0	62	50.79
29	SIKAR	1	1.53	6	7.04
30	SIROHI	9	0.24	1	0.27
31	SRI GANGANAGAR	0	0	14	10.96
32	TONK	27	18.34	116	91.66
33	UDAIPUR	4	1.76	221	114.71
Total		1823	1056.3	5065	4549.12

Annexure-V referred to in reply to parts (d) & (e) of Lok Sabha Starred Question No.206 for answer on 09.03.2021

S. No.	Name of work as per para 4.(1) of Schedule-1, MGNREGA	Name of Activity	Name of Machine(s) that can be used
1.	I. Category A: Public Works Related to NRM	(i) Compaction of earthen embankment in 15 to 23 cm layers, at optimum moisture content	(i) Plate Rammers / Vibrating plate compactors / vibro tampers (ii) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller.
2.	II. Category B: (i) Improving productivity of lands, dug wells	(i) The excavation/ deepening of dug well	(i) Pump set for dewatering, (ii) Tractor mounted Compressor hammer for rocky strata, (iii) Lifting device/ Chain pulley (motorised)
3.	IV. Category D: (ii) Road connectivity	(i) Compaction of earthen embankment in 15 to 23 cm layers, at optimum moisture content	(i) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller. (ii)Trailer mounted water browser
		(ii)Compaction of morum/ gravel in 15 to 20 cm layers at optimum moisture content	(i) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller. (ii)Trailer mounted water browser
		(iii) Mixing of cement concrete.	(i) Mechanical Mixer
		(iv)Compaction of cement concrete	(i) Mechanical Vibrator
		(v) Cutting of joint in Cement Concrete	(i) Concrete joint cutter
4.	IV. Category D: (v) Construction of building	(i) RCC Footing, Column, Beam and Roof	(i) Mechanical mixer and Mechanical vibrator
5.	IV. Category D: (vii) Production of building materials	(i) For compressing Compressed Stabilised Earthen Blocks (CSEB)	(i) Machine for making CSEB.
		(ii) For production of fly ash bricks/ blocks	(ii) Pan mixer & Brick/ block making machine (Vibratory table/ Hydraulic press)
6.	I. Category A: (v) Afforestation, tree plantation in common and forest lands	(i) Digging pits for plantation, which cannot be done manually in Usar areas, where there is Kankar pan and soil is alkaline with pH more than 8.5.	(i) Mechanical Auger
